

Gas Commission at Cambay, Ankleshwar and Baroda for its staff respectively;

(b) what is the total estimated cost for each colony and what is the total expenditure involved for each of these colonies; and

(c) whether it is a fact that colony at Baroda is to be partly allotted to the Rumanian technicians who are likely to come to Baroda for Koyali Refinery?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) 256 tenements at Cambay, 184 at Ankleshwar and 214 at Baroda have been constructed by the Oil and Natural Gas Commission.

(b) Estimated cost for these colonies is as under:

	Rs. in lakhs
Cambay	38.65
Ankleshwar	34.90
Baroda	39.98
Expenditure incurred for each of these colonies is:	
Cambay	21.50
Ankleshwar	20.92
Baroda	22.00

(c) No, Sir.

Failures at the University Examination

1719. Dr. Mahadeva Prasad: Will the Minister of Education be pleased to state:

(a) whether Government are aware of the fact that the University Grants Commission appointed a committee for making recommendations to arrest the increase of failures at the University Examinations; and

(b) If so, what are its recommendations?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The University Grants Commission have not appointed any Committee to make recommendations to arrest the increase of failures at the University Exami-

nations; but the Committee appointed by the Commission on Examination Reform in Universities has examined this question and made recommendations in this behalf. Copies of the report are available in the Parliament Library.

Scheduled Tribe Students Sent Abroad

**1720. { Shri H. C. Soy:
Shri Marandi:**

Will the Minister of Education be pleased to state:

(a) the number of students from the Scheduled Tribes sent abroad for higher education during the last two Five Year Plan periods and the number to be sent during the Third Plan period from Santhal Pargana district, if any;

(b) the special facilities given to such candidates intending to go abroad;

(c) whether these facilities encouraged and produced the desired result in inducing them to go abroad in sufficient number; and

(d) if not, whether Government propose to liberalise the terms further?

The Minister of Education Dr. K. L. Shrimali): (a) Under the Government of India Overseas Scholarships Scheme for Scheduled Castes, Scheduled Tribes and Other Backward Classes selection is made on an All-India basis by the Union Public Service Commission and there is no reservation for any district or State. The total number of Scheduled Tribe candidates selected/to be selected under the Scheme is as under:—

During First Plan	..	6
During Second Plan	..	15
During Third Plan—1961-62 to 1964-65	..	20
1965-66 Scheme will be reviewed.		

(b) In case of Scheduled Tribe candidates, the qualification for eligibility has been lowered from first class to second class.

- (c) Yes, Sir.
 (d) Does not arise.

I.A.S. Officers in Jammu and Kashmir State

1721. Shri Abdul Ghaal Goal: Will the Minister of Home Affairs be pleased to state:

- (a) the number of I.A.S. officers sanctioned for J. & K. State;
 (b) the present strength; and
 (c) what steps are being taken to make up the strength?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
 (a) 33.

(b) and (c). The present number of officers substantively in position is 19. The question of instituting necessary steps to fill up the promotion quota of 13, on a substantive basis, has been taken up with the State Government.

Fertilizer Factory in Rajasthan

1722. Shri Brij Raj Singh—Kotah: Will the Minister of Steel and Heavy Industries be pleased to state:

- (a) whether there is any proposal for setting up of a Fertilizer Factory in the Chambal commanded area of Rajasthan;
 (b) if so, where it is proposed to be set up; and
 (c) when it is likely to be set up?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):
 (a) No.

- (b) and (c). Do not arise.

B.A. Degree of Shantiniketan

1723. Dr. Mahadeva Prasad: Will the Minister of Education be pleased to state:

(a) the names of the Universities that have recognised the B.A. degree of Shantiniketan as equivalent to their own B.A. degree; and

(b) whether B.A. degree obtained in 1947 from Shantiniketan is also recognised by other Universities?

The Minister of Education (Dr. K. L. Shrimali): (a) Since the Visva-Bharati recognises, on the basis of reciprocity, the examinations conducted by the various statutory Universities and Boards in India as equivalent to its corresponding examinations, it expects other Universities, on the same basis, to recognize its B.A. degree as equivalent to their corresponding degree. The University has not received any report to the contrary.

(b) Prior to the incorporation of the Visva-Bharati as a Central University in 1951, its students used to appear at the examinations conducted by the Calcutta University. The question of recognition of B.A. degree obtained in 1947 does not, therefore, arise.

Violation of Foreign Exchange Regulations

1724. Shri Basumatari: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a complaint has been made by the Indian Shikar Out-fitters Association to the Director of Enforcement alleging violation of foreign exchange regulations on the part of certain unrecognised shikar out-fitters in respect of publicity campaign abroad;

(b) if so, whether an inquiry has been made in the matter; and

(c) if so, with what results?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Yes, Sir.

(c) In one case a penalty of Rs. 300 has been imposed on the party. The remaining cases are still under investigation.